



2026:AHC:13284

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 556 of 2026

Ramesh Kumar And 22 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Pramod Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein prayer is to (I) Issue a writ, order or direction in the nature of mandamus directing the respondent no.3 to decide the representation of the petitioners dated 22.12.2025 moved with respect to the deployment of petitioners as Safaikarmies in District Bhadohi; (III) Issue any suitable writ order or direction in the favour of petitioners which this Hon'ble Court may deem fit and proper; (IV) Award costs of writ petition in favour of Petition, due to inherent technical defect with liberty to file fresh.

2. Learned Standing Counsel has no objection to the same.

3. The present petition is dismissed as withdrawn with liberty as aforesaid.

(Vikas Budhwar,J.)

January 20, 2026

Rajesh